

ol' the Sale of Goods Act, 1930 so as to bring the 'way bills' issued by the lorry and truck operators within the definition of the term 'documents of title to goods.'

(c) Yes, Sir.

THEFT IN ASHOKA HOTEL

105. SHRI A. D. MANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps have been taken with regard to the apprehension of those persons who are responsible for stealing valuable gems from jewellers located in the Ashoka Hotel; New Delhi; and

(b) whether any arrests have been made in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) (i) Wireless messages were flashed throughout India for the arrest of the culprits.

(ii) Photographs of the culprits were circulated throughout India.

(iii) All guest houses and private lodges were checked in Delhi/New Delhi.

(iv) Police parties were sent to Agra and Bombay.

(v) All airports and border check posts were alerted.

(vi) Help of Interpol-Paris was sought.

(b) Six accused persons have since been arrested in this case.

SMALL CAR

106. SHRI M. V. BHADRAM:
SHRI SAWAI SINGH SISODIA:
SHRI GURUCHARAN SINGH
TOHRA:

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether any final decision has since been taken for setting up the small car project; and

(b) if so, the details of the decision taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA): (a) Final decision with regard to model and collaboration is yet to be taken.

(b) Does not arise.

TELECOMMUNICATIONS FACTORY IN MADHYA PRADESH

107. SHRI A.D.MANI:
SHRI SWAI SINGH SISODIA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have received the I.T.I. Team's report on the location of a Telecommunications factory so far; and

(b) if so, what decision has been taken thereon?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes.

(b) The matter is under Government's consideration.

NATIONALISATION OF PRIVATE SECTOR INDUSTRIES HAVING MAJORITY PUBLIC FINANCIAL INSTITUTION SHARES

108. SHRI S. KUMARAN: Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state:

(a) whether there is any proposal under Government's consideration to nationalise private sector industries in which public financial institutions hold substantial shares; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (PROF. SIDDHESHWAR PRASAD):

(a) No such general proposal is under Government's consideration.

(b) Does not arise.

धुम्बा राकेट प्रक्षेपण केन्द्र के निदेशक द्वारा शिकायत

109. डॉ० भाई महावीर: क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि धुम्बा मध्यवर्तीय राकेट प्रक्षेपण केन्द्र के निदेशक ने हाल में शिकायत की है कि समीप वाले क्षेत्र के मछियारों के